

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **02.03.2023** at **02.30 PM** THROUGH VIDEO CONFERENCING

**PRESENT: JUSTICE RAMALINGAM SUDHAKAR, HON'BLE PRESIDENT
HON'BLE SHRI. SAMEER KAKAR, MEMBER (TECHNICAL)**

IN THE MATTER OF : Real Value Promoters Pvt Ltd

MAIN PETITION NUMBER : CP(IB)/93(CHE)/2022

(IA/MA) APPLICATION NUMBERS

IA/1525(CHE)/2022

ORDER

The Applicant is represented by the Ld. Counsel Mr. Anirudh Purushothaman and the Respondent is represented by the Ld. Counsel Mr. Jerin Asher Sojan through video conferencing mode.

It is seen that Counter is not been filed along with the application.

List the matter along with the main matter on **13.03.2023** for further hearing.



[SAMEER KAKAR]
MEMBER (TECHNICAL)

AR



[JUSTICE RAMALINGAM SUDHAKAR].
PRESIDENT